

AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Informa-

tion is furnished below : _____

(Figures in Million Units)

| Date April 1984 | Tarapur Atomic Power Station | | | Rajasthan Atomic Power Sta- tion Unit-2* | Madras Atomic Power Sta- tion Unit-1* |
|--------------------|------------------------------|------------------|----------------------|--|---|
| | Gross Generation | | Export to Gujarat | | |
| | Unit-1 | Maharash- tra | | | |
| 01 | 2.948 | 0.412 | 3.067 | 4.651 | 2.404 |
| 02 | 2.936 | 2.944 | 5.545 | 4.516 | 1.347 |
| 03 | 0.010 | .. | .. | 4.552 | .. |
| 04 | .. | .. | .. | 4.561 | .. |
| 05 | .. | .. | .. | 4.518 | 1.748 |
| 06 | .. | .. | .. | 4.476 | 3.122 |
| 07 | .. | .. | .. | .. | 4.465 |
| 08 | .. | .. | .. | .. | 4.736 |
| 09 | .. | .. | .. | .. | 4.821 |
| 10 | .. | .. | .. | .. | 4.021 |
| 11 | .. | .. | .. | .. | 4.806 |
| 12 | 0.618 | 0.658 | 1.060 | 2.757 | 4.826 |
| 13 | 2.770 | 0.950 | 1.543 | 2.994 | 4.898 |
| 14 | 2.808 | 0.354 | 2.127 | 1.497 | 4.841 |
| 15 | 3.153 | 0.384 | 2.461 | .. | 4.823 |

Unit-2 of Tarapur Atomic Power Station is under a refuelling outage and Unit-I of Rajasthan Atomic Power Station is shut down for shield repairs. Unit-II of Madras Atomic Power Station has not yet been commissioned.

(b) The two units of Narora Atomic Power Project are expected to be commissioned in 1987-88 and 1988-89 respectively.

(c) The Committee headed by J. C. Shah has been constituted only for examining all aspects of the economies of nuclear power.

Report on working group on energy-Conservation

644. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Working Group on Energy Conservation headed by Secretary Heavy Industry has submitted its report;

(b) whether Government propose to lay the copies of the main report of the group and preliminary reports of sub-groups on the Table of the House- and

The output from Rajasthan Atomic Power Station and Madras Atomic Power Station is presently supplied to Rajasthan and Tamil Nadu States respectively.

(c) whether Government at various Jevels and the Advisory Board on Energy have considered the reviews and recommendations of the Working Group?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) An Inter-Ministerial Working Group on Utilisation and Conservation of energy set up under the Chairmanship of Secretary, Department of Heavy Industry, to study various aspects of energy conservation in industries submitted its report to the Government on 29-11-1983.

(b) since the report is a useful study and contains information beneficial to the Industry and the economy, copies of the main report of the group and the Sub-Committee reports have been circulated to the various Ministries/Departments as also various organisations, associations of industries etc. The report is available in the Parliament Library.

(c) The recommendations contained in the report are being processed by the concerned Departments/Organisations.

Minerall Deposits in Andhra Pradesh

645. SHRI ADINARAYANA REDDY: Will the Minister of STEEL AND MINES be pleased to refer to the reply to Unstarred Question 1890 given in the Rajya Sabha on the 15th March, 1984 and state:

(a) whether there is a proposal under Government's consideration for setting up industries based on asbestos, and minerals like lead and zinc in view of the location of different minerals in Cuddapah District of Andhra Pradesh; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY AND STEEL AND MINES (SHRI ARIF MOHD. KHAN): (a) and (b) The information is being collected and shall be laid on the Table of the House.

^{646.} [Transferred to the 1th May, 1984.]

Premature retirement of IAS/IPS Officers

647. SHRIMATI RATAN KUMARI: SHRI NAND KISHORE BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of IAS/ IPS Officers who have sought premature retirement during the last two years, year-wise;

(b) the number of officers who have been permitted to retire and the number of officers whose applications for retirement are lying pending with Government at present; and

(c) whether Government have made any enquiry to know the reasons for seeking retirement by such officers, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUB-BAIAH). (a) and(b) According to the information received from the State Governments, 14 IAS/IPS officers voluntarily retired from Service during 1982 and 19 IAS/IPS officers voluntarily retired during 1983.

Under the rules, All India Services officers are required to give the notice of voluntary retirement to the State Governments concerned. Hence information about the notice of voluntary retirement given by officers, if any, pending with the State Governments'at present for their acceptance as provided under sub-rule (2A) of